

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/2682/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the 15<sup>th</sup> May 2019.

Sub: **Prayer for Headquarter leave permission.**

Ref:- Your letter No. DJ.XII-2/2018-19/2166 /E Dated 14<sup>th</sup> of May 2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter leave permission, by your official car, at your own cost, w.e.f. the evening of 17.05.2019 till the morning of 20.05.2019, has been ~~rejected~~/granted.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-205/2013/2683/A, dated 15.05.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**